

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 86 OF 2017

Dated: 12th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M. P. Power Management Co. Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. G . Umapathy
Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Ms. Poorva Saigal for R-2

Mr. Rajiv Srivastava

Ms. Garima Srivastava

Ms. Gargi Srivastava for R-24

Mr. S. Vallinayagam for R-45

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **18.02.2019.**

(S. D. Dubey)
Technical Member

ts/mk

(Justice Manjula Chellur)
Chairperson